## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/499/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Rahul Chritarkung

Petitiones

ORDER

Counsel for the Operational Creditor present and submitted an application for execution of the order dated 27.07.2017 in CP/499/IB/2017. As seen from the previous order, the Operational Creditor was directed to send a private notice to the Corporate Debtor, the notice had been sent and the same has been delivered. The affidavit along with the copy of the notice sent and track delivery report placed on record. The **Registry** is directed to issue notice to the Corporate Debtor. Put up on **06.11.2017** at **10.30** A.M.

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MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)